

**Cases Filed, Pending and Disposed under Section 230-232 of Companies Act, 2013
(Merger and Acquisitions)**

From 01.06.2016 to 30.09.2024

Section of CA, 2013	No. of Cases Numbered	No. of Cases Pending	No. of Cases Disposed of	% of Disposal [(4)/(2)x100}
1	2	3	4	5
Sec 230-232	18,336	1,012	17,324	94.48%

Note:

- 1. As on date the total sanctioned strength of Members including President is 63 out of which only 44 Members including President are in position (as on 31.10.2024).***
- 2. All efforts have been made to provide the correct information. Any inadvertent error cannot be ruled out. Hence, the data is subject to modification.***
- 3. Further reconciliation is under progress due to minor discrepancies.***

Sd/-
Deputy Registrar

Sd/-
Joint Registrar

Sd/-
Registrar